

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/145/241/AMR/2019		241	Anitha Rayapati & 2 others Vs Gogineni Tobaccos Ltd & 11 others

ORDER

Present: Mr. Bikki Raveendrababu, Ld. Counsel for the Petitioner

Mr. S.V. Rama Krishna, Ld. Counsel for R1 to R3 and R5.

Due to technical issues faced at the end of Ld. Counsel for the applicant his submissions could not be properly heard. Ld. Counsel Mr.S.V. Rama Krishna is present for R1 to R3 and R5.

List the matter for arguments before the regular bench on 28.08.2024

Sd/-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

Sd/-

KHETRABASI BISWAL
MEMBER (JUDICIAL)